

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 213 of 2019

In the matter of:

Boorugu Ramaswamy Goud & Ors.

...Appellants

Vs.

Adarsha Automotives Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Rajat Joneja, Advocate

For Respondents: Mr. Krishna Rao Inturi, Advocate for R-1, Mr. Nitini Chowdary, Advocate for R-7, Mr. S. Chidambram, Advocate for R-2, Mr. Naresh Kumar Sangam, Advocate for R-3 to R-6.

ORDER

(Through Virtual Mode)

28.08.2020: 'Due to paucity of time', the matter could not be taken up and the matter is directed to listed on **16th September, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Alok Srivastava]
Member (Technical)**

sr/md